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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/32/ (IB)/2017
NAME OF THE PETITIONER(S) : UNION ROADWAYS CORPORATION
NAME OF THE RESPONDENT(S) : BUMI GEO ENGINEERING
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

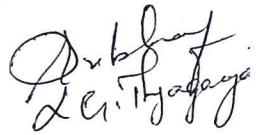
ROHIT KRISHNA

Counsel for Petitioner
9840113490



Ge. Thyagarajan

Counsel for Respondent



ORDER

Counsel for petitioner present. Proxy representing the counsel for respondents present and prayed time for filing change of vakalat. Time extended at request.

Put up on 25.07.2017 at 10.30 A.M.



(K. Anantha Padmanabha Swamy)
Member (Judicial)